

**Institutional Arrangement for  
Sick Units**

**8534. SHRI GEORGE FERNANDES:**  
Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to establish any institutional arrangement for nursing sick units by involving trade unions, industry and non-Government Organisations;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEY): (a) to (c). The existing policy towards revival of sick industrial units envisages an integrated approach on the part of all parties concerned, viz., promoters, labour, state/central Government, banks and financial institutions to provide reliefs/concessions and need based working capital as also fresh term loans for revival of potentially viable units.

**HUDCO Projects In Delhi**

**8535. SHRIMATI VASUNDHARA RAJE:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of HUDCO projects under construction in Delhi;

(b) whether all of these projects have been approved by the Board of Directors;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The following projects entrusted by Government are

under construction by HUDCO in Delhi:-

(i) Community Centre and general pool residential quarters at Pinjrapole near Andrews Ganj.

(ii) Office and Commercial buildings at Plot Nos. 14, 25 & 26 at Bhikaji Gama Place.

(b) to (d). Information is being collected and will be laid on the Table of the Sabha.

[Translation]

**Inclusion of MTNL in General Pool**

**8536. SHRI MOHAMMAD ALI SHRAF FATMI:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to place the employes of Mahanagar Telephone Nigam Ltd. in the General pool of Directorate of Estates as these employes are also covered under the rules of Central Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). There is no proposal with Government to place the employees of the Mahanagar Telephone Nigam Limited in the general pool for allotment of accommodation. Under the Government policy, only such Government officers are eligible for allotment of general pool accommodation who are part and parcel of the Secretariat of a Ministry or an attached/sub-ordinate office and whose employees are paid from the Consolidated Fund of India. As such the employees of public Sector Under-takings like MTNL are not eligible from general pool accommodation. More-